



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WP(C)/3088/2024 FIXED	M/S MOTHERS FOOD AND AGRO INDUSTRY AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. M BISWAS	SC, PNB
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	PIL/5/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
3	WITH PIL/66/2023	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
HEARING				
4	WA/297/2021 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. S DUTTA MD ASLAM MR S CHOUDHURY MS R MEDHI MR H K SARMA MS K SARMA	MR. S C KEYAL MS G HAZARIKA
5	WA/243/2022	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.
6	WA/245/2022	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY

7	WA/275/2022	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM MR. A GANGULY (R-5) MR. S K JAIN (R-5) MR T CHHETRI (R-5)
8	WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
9	WA/278/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MR. A BORUA (r-3) MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
10	WA/107/2023 FIXED	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
	WITH WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL
	WITH I.A.(Civil)/2026/2023 in WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	PIL/17/2021 FIXED	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)
HEARING				
2	WA/363/2023 PART-HEARD, FIXED	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
3	WITH WA/361/2023	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
4	WITH WA/364/2023	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
5	WITH WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC

	WITH I.A.(Civil)/2943/2023 in WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
6	WITH WA/373/2023	MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
7	WA/429/2023 PART-HEARD	LOMBIT KONWAR AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
8	WITH WA/428/2023	NARAYAN PRASAD RABHA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
9	WITH WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	WITH I.A.(Civil)/3672/2023 in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	
10	WITH WA/31/2024	SUBRATA SAHA AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH
11	WITH WA/144/2024	PRADIP BORGHAIN AND 85 ORS Versus THE STATE OF ASSAM AND 4 ORS A	MS P RABHA H AHMED	SC, HEALTH
12	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM MR. B D GOSWAMI, ADDL. AG, ARUNACHAL PRADESH MR. A KALITA, ADDL. AG, MIZORAM ASSTT.S.G.I. MS. T KHRO, ADDL. AG, NAGALAND SC, FOREST SC, REVENUE
13	WITH PIL/39/2023	PARITOSH KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MR. S K ROY MS D MAHANTA MS S DAS	GA, ASSAM SC, FOREST
14	PIL/32/2023 B/O	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3877/2021 FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
2	WP(C)/686/2023 FIXED	BABUL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
3	WP(C)/4940/2023 FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
4	WP(C)/5870/2023 CAVT. NO.08892/023, FIXED	MAHMUD ALI Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR G N SAHEWALLA MR. M K CHOUDHURY (R 4) MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/3252/2023 in WP(C)/5870/2023	MAHMUD ALI, Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
5	WP(C)/1585/2024 CAVT. NO.03082/024, FIXED	BIJU CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE
	WITH WP(C)/1586/2024 CAVT. NO. 03092/024,	DEEPAK SUBBA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. SC, REVENUE FOR CAVEATOR

7	WP(C)/2423/2024 FIXED	SYED SAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
8	WP(C)/2428/2024 FIXED	RAJU KAR Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
9	WP(C)/2429/2024 FIXED	MD. SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
10	WP(C)/2775/2024 FIXED	M/S. VRIDHI IRON AND STEELS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR S K KEJRIWAL MS S KEJRIWAL MR B PRASAD	SC, APDCL

ORDERS

11	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
12	Cont.Cas(C)/102/2023 FIXED	KANAKA TEA ESTATE Versus RAJESH CHAUDHARY AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	MR K AGARWAL (R3) MR. P K ROY (R1) MR B K SINGH (R3) MR. S K CHAKRABORTY (R1) MRS. A CHAKRABORTY (R1) MS. M DUTTA (R1) MR I S MAZUMDAR (R3) MS. A AZAD (R3)

WITH				
13	WP(C)/683/2023	KANAKA TEA ESTATE Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N SAIKIA MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR I S MAZUMDAR (r-6) MS. A AZAD (r-6) SC, F C I

WITH				
	I.A.(Civil)/918/2023 in WP(C)/683/2023	THE FOOD CORPORATION OF INDIA AND 4 ORS Versus KANAKA TEA ESTATE,	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR A C BORBORA MS. N DEY
14	Cont.Cas(C)/138/2023 FIXED	VILIEBEI MERU Versus TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI

HEARING

15	WP(C)/7205/2013	SWAMINA INTERNATIONAL PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR.A DASGUPTA MR.K M HALOI MR.B DAS MS.B DAS	GA, ASSAM SC, BTC
16	WP(C)/496/2014 WITH LCR, WITH WP(C)/251/2013 (D/O)	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR. J BARMAN MR D J BORO (R-1) MR.L P SHARMA MR.S CHAKRABARTY

17	WP(C)/3850/2014 WITH LCR	LAKHIKANTA NATH Versus THE MANAGEMENT KOOMBER TEA ESTATE and ANR	MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI	MR.K GOSWAMI MR.R R KAUSHIK MR.R KAMAN
18	Cont.Cas(C)/180/2017	NAREN BORA Versus BARUN BHUYAN and 13 ORS.	MR.P PATHAK DR.P K GOSWAMI MR.B HUSSAIN	MR. H S BORAH (R2-R4, R7-R9)
19	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R- 10,13,15,16) MR. B CHAKRAVARTY (R- 14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R- 10,13,15,16) N R SURANA (R- 10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r- 11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
	WITH I.A.(Civil)/480/2023 in WP(C)/8276/2022	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r- 11,12) DY.S.G.I. SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE UP PROVINCIALISATION MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE S.SHYAM, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/20/2018 11 Y 11 M 7 D :PART-HEARD, WITH LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
2	WP(C)/7388/2013 FIXED	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI

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9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5356/2023 FIXED	GANESH PRASAD YADAV Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
2	WP(C)/1513/2024 B/O	MONOJ DEWANJI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, IWT SC, FINANCE
3	WITH WP(C)/1184/2024	ROOPA DEWANJI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA MR. H R DAS	MR P NAYAK, SC,FINANCE DEPT. GOVERNMENT OF ASSAM SC, IWT
ORDERS				
4	Cont.Cas(C)/438/2021 B/O, WITH WP(C)/2104/2020 (D/O), WP(C)/2535/2020 (D/O)	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
5	WITH Cont.Cas(C)/437/2021	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
6	WITH Review.Pet./59/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus ASMOT ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
7	WITH Review.Pet./62/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus UMOR ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
HEARING				
8	WP(C)/4181/2014	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH

9	WITH WP(C)/3275/2015	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I
10	WP(C)/688/2016 FIXED	DEBENDRA SAIKIA and 4 ORS Versus THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.
11	WP(C)/5329/2016	ARUN KALITA Versus THE OIL INDIA LIMITED and 3 ORS.	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA	MR.A SARMA(R- 1-3) MS.P KHOUND(R- 1-3) MR.S CHOWDHURY R-4 MR.A JAHID(R- 1-3)
12	WP(C)/6702/2018 FIXED	SIDDHARTHA BURAGOHAİN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB MR. K K BHATTACHARYYA	GA, ASSAM MR B GOGOI (R4 & 5) SC, HEALTH
13	I.A.(Civil)/1609/2021 FIXED in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
14	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
15	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
16	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
17	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
18	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

19	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
20	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
21	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
22	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
23	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
25	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
27	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
28	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)
29	WP(C)/6185/2023 FIXED	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
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13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	CRP/88/2014 (HEARING), WITH LCR	PRANABANANDA BHATTACHARJYA and 3 ORS Versus SMTI ILA BARTHAKUR CHOUDHURY and 5 ORS.	MR G N SAHEWALLA MR.P P DAS MR.B K SARMA MR H K SARMA MS G DUGAR MS K BHATTACHARYYA MS K SARMA MR. P M DEKA	MR.S K GHOSH MR.S P CHOUDHURY MR.G SARMA MRB KAUSHIK
2	WITH RSA/114/2013 CAVT. NO. 586/2013	ILLA BARTHAKUR CHOUDHURY and 5 ORS. Versus SOROJINI BHATTACHARJYA and 7 ORS.	MR.S C KEYAL MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR G N SAHEWALLA (R-2 to 5) MR.P P DAS MR.B K SARMA MR H K SARMA (R-2 to 5) MS G DUGAR (R-2 to 5) MS K BHATTACHARYYA (R-2 to 5) MS K SARMA (R-2 to 5) MR. P M DEKA FOR CAVEATOR
3	CRP/99/2014 (HEARING), WITH LCR	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR
HEARING				
4	RSA/52/2020 PART-HEARD, WITH LCR, FIXED	SHRI ANIL BANDHU BHATTACHARJEE Versus ON THE DEATH OF NIMAI CHANDRA BHATTACHARJEE, HIS LEGAL HEIRS REPRESENTING	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. A GAUTAM

5	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
6	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
7	FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
8	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
9	MACApp./1/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. NURJAHAN BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR M CHOUDHURY MR S DIFUSA MR N RAY
10	MACApp./82/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

11	MACApp./163/2021 WITH LCR, FIXED	ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. B BARMAN (R-3)
12	MACApp./308/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DUTTA @ SONU @ SHANU AND 4 ORS.	MR. R GOSWAMI MR S K BEHARA	MR A B DEY (R-1)
13	MACApp./351/2021 WITH LCR	SRI UTPAL SAIKIA Versus NATIONAL INSURANCE COMPANY LIMITED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. N BARUAH
14	Arb.A./5/2022	NAFIZ AHMED BARLASKAR AND 3 ORS. Versus THE UNION OF INDIA AND ANR.	MR. K N CHOUDHURY MR. I ALAM MR. T SK MS. R R BORAH	MR. K GOGOI ASSTT.S.G.I.
15	CRP/48/2022 WITH LCR	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
16	WITH CRP/87/2022	DILIP KUMAR KANKARIA Versus M/S NATHMAL RAJ KUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	MR G JALAN MS Y BHUTIA
17	Tr.P.(C)/77/2022	SMT. CHAYARANI DEBNATH Versus RAKESH DEBNATH	MR. M K MAJUMDAR MR G D CHOUDHURY	MR. S C BISWAS MR. M A SHEIKH MS F INTAZ SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH

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4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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[For Thursday,20th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./409/2023 0 Y 9 M 10 D.:WITH LCR 5 FILES	SIKHAMONI DUTTA Versus THE STATE OF ASSAM	MR. D BARUAH MR W TERON MS S K GUPTA	PP, ASSAM
	WITH I.A.(Crl.)/1084/2023 in Crl.A./409/2023	SIKHAMONI DUTTA Versus THE STATE OF ASSAM	MR. D BARUAH MR W TERON MS S K GUPTA	PP, ASSAM
HEARING				
2	Crl.A./91/2017 7 Y 3 M 27 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 2	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
3	WITH Crl.A./187/2017 7 Y 3 M 27 D.:	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
4	Crl.A./220/2017 WITH LCR 5 FILES, P.B.-2	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS PP, ASSAM MS.M BARUAH(R- 5 to 12)
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM

5	Death Sentence Ref./2/2018 5 Y 9 M 19 D :WITH LCR - 4 (FOUR) FILES, P.B. - 4 (FOUR), FIXED	THE STATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
WITH				
6	Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
7	Crl.A./417/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 2	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
8	CRL.A(j)/5/2020 5 Y 9 M 3 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
9	Crl.A./42/2020 WITH LCR - 1 (ONE) BUNDLE, P.B. - 2	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
10	Crl.A./70/2020 WITH LCR - 5 (FILES)	SRI SHABILAL CHETRY Versus THE STATE OF ASSAM	MR. S DAS MR. N BORUAH MR K DAS	PP, ASSAM
11	Crl.A./148/2020 WITH LCR - 6 (SIX) FILES, P.B. - 2	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/7101/2017 PART-HEARD, WITH WP(C)/7100/2017 (D/O), FIXED	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1TO 4)) ASSTT.S.G.I.
	WITH WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
	WITH WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
	WITH WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
	WITH WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX
6	WP(C)/6582/2023 PART-HEARD, FIXED, WITH WP(C)/5331/2021 (D/O)	NURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE

7	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
8	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
9	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
10	WITH WP(C)/5345/2021	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI MR A CHALIHA (SC, FINANCE) SC, P H E
11	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
12	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) MR A CHALIHA (SC, FINANCE) SC, P H E
13	WITH WP(C)/5249/2022	CHAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
14	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-7) SC, P H E
15	WITH WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
16	WITH WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG MR A CHALIHA, SC, FINANCE DEPARTMENT, SC, WATER RESOURCE
17	WITH WP(C)/4842/2023	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE

18	WP(C)/4225/2015 FIXED	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN MR. D DAS MR. I AHMED MD. GIASH UDDIN	MR. P K ROY (R-6) MR. K K NANDI (SC, ESIC) C.G.C. MR. B CHAKRAVARTY(R-4) MR. B GOGOI (SC, HEALTH DEPT.(R-2)) MS. T BEGUM (R-1) MS. M DUTTA (R-6) SC, FINANCE (R-2-3) SC, HEALTH (R-1) ASSTT. S.G.I.(R-4) MS. A CHAKRABORTY (R-6)
	WITH I.A./954/2016 in WP(C)/4225/2015	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRM RAHMAN MR.D DAS MR.I AHMED MD.GIASH UDDIN	MR.P K ROY(R-6) MR.K K NANDIR-1 C.G.C. MR.B CHAKRAVARTY(R-4) MS.T BEGUM(R-1) MS.M DUTTA(R-6) MS.A CHAKRABORTY(R-6) ASSTT.S.G.I.(R4) SC, FINANCE(R2-3) SC, HEALTH(R1)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	WP(C)/1023/2021 PART-HEARD, FIXED	DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
20	WP(C)/5578/2023 PART-HEARD, FIXED	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/1827/2023 FIXED	PANKAJ MAJUMDAR Versus UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR. S Ali (R- 3) MR R CHAKRAVORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
	WITH I.A.(Civil)/1624/2023 in WP(C)/1827/2023	CHAIRPERSON, STATE BANK OF INDIA Versus PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
	WITH I.A.(Civil)/2597/2023 in WP(C)/1827/2023	PANKAJ MAJUMDAR, Versus UNION OF INDIA AND 5 ORS.	MR. L P NATH	MRS. A GAYAN MR K DAS DY.S.G.I.
22	WP(C)/18/2024 FIXED	M/S A K DAS AND SONS Versus UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM MR. JYOTIRMOY ROY (r-5,6) SC, NHAI M ALAMGEER (r-7) MR. A H M R CHOUDHURY (r-7) MRS S BARUAH MR. P K MUNIR (r-5,6) MR. C CHAKRAVARTY N AHMED (r-5,6) DY.S.G.I. MR B P SARMAH (r-5,6) B SAHA (r-5,6)
	WITH I.A.(Civil)/965/2024 in WP(C)/18/2024	JIO BP AND ANR Versus M/S A K DAS AND SONS AND 5 ORS	MR. JYOTIRMOY ROY MR B P SARMAH	GA, ASSAM GA, ASSAM SC, NHAI MR. K MOHAMMED

HEARING

23	WP(C)/7861/2022 FIXED, WITH WP(C)/5520/2022 (D/O)	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
	WITH			
24	WP(C)/4610/2022	NANTULAL DEBNATH AND 37 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, REVENUE
	WITH			
25	WP(C)/4611/2022	TAPAN DAS AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, REVENUE
	WITH			
26	WP(C)/4847/2022	SANJOY BHADRA AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
	WITH			
27	WP(C)/4848/2022	MINTU KANTI DAS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
	WITH			
28	WP(C)/5433/2022	MANIK KALITA AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/81/2012 (HEARING), WITH LCR, FIXED	HEMEN HAZARIKA @ HEMENDRA HAZARIKA, Versus PADUM HAZARIKA and ANR,	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR. A ALAMGEER MR.F U BORBHUYA	MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2)
2	RFA/10/2016 (HEARING), WITH LCR	M/S DEEPAK FAMILY TRUST Versus THE STATE OF ASSAM and 2 ORS	MR G P BHOWMIK MR.R HAZARIKA MS.P CHETIA	DR.B AHMED MR.H K HAZARIKA SC, IRRIGATION
ADMISSION				
3	Crl.Rev.P./324/2019 B/O	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	WITH I.A.(Crl.)/639/2019 in Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)
4	Crl.Pet./656/2023 FIXED	DHARANI KR DAS Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
5	Crl.Pet./733/2023 B/O	JAINUL HAQUE SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
6	Crl.Pet./872/2023 FIXED	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY
	WITH I.A.(Crl.)/50/2024 in Crl.Pet./872/2023	RANI KUMARI, Versus RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
7	CRL.A(J)/62/2024	BHARAT DUTTA Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
8	Crl.Rev.P./209/2024 B/O	SHAHANAZ BEGUM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM

9	MACApp./220/2024 B/O	RUNTI BHAGAWATI Versus UNITED INDIA INSURANCE COMPANY LTD AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	MRS. S ROY
10	Crl.Pet./238/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MD HAIDAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
11	Crl.Pet./279/2024 WITH LCR 3 FILES(SCANNED COPY), B/O	MD. SIDDIK ALI Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM MR. P N GOSWAMI, SC, FOREST DEPT.
12	WITH Crl.Pet./1373/2023	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR. P N GOSWAMI (r-2) MR. I BORTHAKUR, SC for R-2 PP, ASSAM
13	WITH Crl.Pet./108/2024	SANJAY KUMAR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR D GOGOI, SC, FOREST, DEPTT. PP, ASSAM
14	MACApp./292/2024 B/O	ALA UDDIN Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA MD. K ALI MS. R LAILA	MR. K K BHATTA
15	MACApp./300/2024 B/O	ROBIN RUBUL BAYAN @ ROBINO RUBUL BAYAN Versus HDFC ERGO GENERAL INS. CO. LTD. AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA	
16	MACApp./301/2024 B/O	RAMJANI BEGUM AND ANR. Versus TARIKUDDIN AHMED AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
17	MACApp./305/2024 B/O	RUPALI CHUTIA PHUKAN AND 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD AND 3 ORS (E)	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1)
18	Crl.Pet./617/2024 B/O	DIBYAJYOTI DATTA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SPL. PP, C.B.I.
19	Crl.Pet./658/2024 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
20	Crl.Pet./672/2024 FIXED	JIA UDDIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/1019/2024 FIXED	SAMAR NANDI Versus THE STATE OF ASSAM	MR. K P PATHAK MR. D GOGOI MR. R BORA	PP, ASSAM
<u>ORDERS</u>				
22	Crl.A./145/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED	ABDUL BARI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
23	I.A.(Crl.)/48/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, B/O in CrI.A./21/2022 WITH Crl.A./21/2022	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
24	Crl.Rev.P./89/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	MUKUL KALITA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM

25	I.A.(Civil)/900/2023 WITH LCR, FIXED in MACApp./41/2023 WITH MACApp./41/2023 WITH I.A.(Civil)/334/2023 in MACApp./41/2023 WITH I.A.(Civil)/613/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS. ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS. SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. R C PAUL MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL MR. R C PAUL
26	I.A.(Cri.)/1248/2023 FIXED in CrI.A./472/2023 WITH CrI.A./472/2023	MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A	MR P K DAS MR. M ALOM MR. M BARUAH MR G U AHMED MR. A AHMED MR P K DAS MS S. MEHJABIN MR. M BARUAH	PP, ASSAM PP, ASSAM
27	CrI.Pet./510/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ANJANA MEDHI Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR Z KAMAR PETITIONER IN PERSON	PP, ASSAM
28	CrI.Pet./547/2024 FIXED	IMRAN HUSSAIN LASKAR Versus GULAM RAJA MAZUMDAR AND ANR. (F)	MR. U J SAIKIA MS M DAS	PP, ASSAM
HEARING				
29	MACApp./502/2018 PART-HEARD, WITH LCR 1 FILE	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
30	FAO/45/2022 CAVT. NO.06832/022, PART-HEARD	ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS. Versus KAUSTAV KUMAR DAS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. D NANDI MS P SARMAH FOR CAVEATOR
31	CrI.Rev.P./419/2009 WITH LCR 4 FILES, FIXED WITH CrI.M.C./687/2009 in CrI.Rev.P./419/2009	KANAK SEN DEKA and ANR. Versus STATE OF ASSAM SRI KANAK SEN DEKA and ANR Versus DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS MR.P C GOSWAMI MR.P P DAS	PP, ASSAM
32	RFA/94/2017 WITH LCR, FIXED	ATAUR RAHMAN Versus BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS	MR.A R SIKDAR MR S BORTHAKUR MR.N AHMED MR.M H TALUKDAR MR. J ABBAS MR M HANDIQUE	MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH
33	RFA/116/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA

	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
34	RFA/119/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
35	MACApp./336/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NIRMAL TALUKDAR and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
36	WITH MACApp./15/2017	SRI NIRMAL TALUKDAR Versus SRI RANJIT TALUKDAR and 2 ORS	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	MS. R D MOZUMDAR MR. S BORA MR. D P MANDAL MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/2260/2017 in MACApp./15/2017	THE NATIONAL INSURANCE CO. LTD. Versus SRI NIRMAL TALUKDAR and ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
37	Crl.Rev.P./420/2017 WITH LCR 4 FILES, FIXED	KAMRUP MINERAL CHEMICAL PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MS.I DEKA MR.M K DAS MR.R SARMA	MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
38	MACApp./26/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A J SAIKIA MR. A AHMED M CHETIA MR. S. PEGU MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
39	RFA/120/2018 WITH LCR, FIXED	BONGAIGAON REFINERY Versus ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3237/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	WITH I.A.(Civil)/4238/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
40	MACApp./588/2018 WITH LCR, FIXED	SMT PRATIMA DEVI AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR D K KALITA MR. K K PARASAR	MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. M A LASKAR (R2)
41	MACApp./719/2018 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus SRI NILUTPAL RAJKHOWA AND 2 ORS.	MR. A DUTTA MR. P J BARMAN MRS. P M DUTTA	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI

42	MACApp./890/2018 WITH LCR	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
43	MACApp./73/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. RUNILLA BASUMATARY and 2 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B K BHAGAWATI (R-2) MR. S K TALUKDAR MR. D BANIA (R-1)
44	MACApp./373/2019 WITH LCR , FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
45	Crl.Rev.P./493/2019 WITH LCR 6 FILES, FIXED	MD. SAHIDUL KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MD I H LASKAR M N KHAN PP, ASSAM
46	CRL.A(j)/29/2020 WITH LCR 5 FILES, P.B.-1	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
47	MACApp./5/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. MITA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M CHOUDHURY MR S DIFUSA MR N RAY
48	Crl.Pet./769/2021 WITH LCR 4 FILES(SCANNED COPY), FIXED	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MR. P THAKURIA MS M DAS MS. M GAUR	PP, ASSAM
49	CRL.A(j)/18/2022 3 Y 2 M 26 D.:WITH LCR 5 FILES, P.B.-1	PAKU KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
50	Crl.Pet./217/2022 WITH LCR 1 FILE(SCANNED COPY),FIXED	ASHOK PUROHIT Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM
51	Crl.A./25/2023 1 Y 5 M 10 D.:WITH LCR 4 FILES	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
52	Crl.A./303/2023 WITH LCR 4 FILES, B/O	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/724/2023 in CrI.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1593/2024	RAJENDRA NAIK Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A AWAL MS. K L R YANTHAN MS A DAS MR. A.H. MONDAL MS. R DEVI	PP, ASSAM
BAIL HEARING				
2	AB/620/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAHIDUL ALI KHA Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. SURAJIT DAS, AMICUS CURIAE PP, ASSAM
3	AB/817/2024 FIXED	AJNUR ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MS P SAIKIA MR S J CHOUDHURY	PP, ASSAM
ORDERS				
4	CrI.A./50/2021 4 Y 11 M 20 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI NITUL CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
HEARING				
5	CRL.A(J)/22/2020 4 Y 12 M 0 D :PART-HEARD, WITH LCR 3 FILES, P.B.-1, FIXED	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
6	CrI.A./393/2023 0 Y 8 M 23 D :PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1026/2023 in CrI.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6384/2017 FIXED	SHOBALAL MALLA Versus THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
2	WP(C)/342/2023 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
3	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
	WITH WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
5	WITH WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
HEARING				
6	WP(C)/2194/2016 FIXED	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
7	WP(C)/4655/2016 FIXED	PABITRA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R K DUTTA MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION

8	WP(C)/379/2017 WITH LCR	DULAL KUMAR TALUKDAR and ANR. Versus THE MANAGEMENT OF ASSAM CARBON PRODUCT LTD	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
9	WP(C)/949/2017 CAVT. NO. 1685/2016	NURUL ISLAM CHOUDHURY Versus THE ASSAM BOARD OF WAKF and 3 ORS.	MR.N H MAZARBHUYAN MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM MR.A SAHAD MR.A GANGULY MR.S A HUSSAIN SC, WAKFS FOR CAVEATOR ASSTT.S.G.I.
10	WP(C)/1651/2017	RAJU DAS Versus THE UNION OF INDIA and 7 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.G DAS MR.S UPADHAY MR.B KUMAR	
11	WP(C)/1659/2017	RAMANI KANTA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.P S DEKA MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.K SARMA	GA, ASSAM
12	WP(C)/2002/2017	KAMAKHYA MEDHI Versus CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
13	WP(C)/2491/2017	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR.A J GHOSH(R- 1&2)
14	WP(C)/2696/2017	SMT. SABITA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, FINANCE
15	WP(C)/3146/2017	AMRIT RAJKHOWA and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.M TALUKDAR MR.S ISLAM MR.N I KHAN	GA, ASSAM
16	WP(C)/4649/2017	CHANDI NATH BARUAH Versus THE UNION OF INDIA and 5 ORS.	MR.J K PARAJULI MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	C.G.C. MS.B SARMA(R- 1-4&6) ASSTT.S.G.I.
17	WP(C)/5205/2017	BANJIT DAS Versus THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
18	WP(C)/2817/2019 FIXED	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
19	WP(C)/2720/2023 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
20	WP(C)/3433/2023 FIXED	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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[For Thursday,20th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	SAO/10/2009 WITH LCR	SMTI. MONIKA BHARALI Versus SRI NIRANJAN BHARALI	MR.P P BARUAH MR.R SARMA	MR.N N JHA
2	SAO/2/2015 WITH LCR	BISHNU DEY Versus MD SAMIM ALI and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.P P BORA	
3	SAO/4/2016 WITH LCR	ON THE DEATH OF CHANIKA CHOUHAN HIS LEGAL HEIRS SMTI AMARAVATI CHOUHAN and 4 ORS Versus SRI HIRANYA KUMAR DAS	MSB DEVI MR.R SARMA	MR.R BARUAH MR.N BHARALI MR.A IKBAL MD.S ALI FOR CAVEATOR
4	WITH SAO/3/2016	ON THE DEATH OF CHANIKA CHOUHAN HIS LEGAL HEIRS SMT AMARAVATI CHOUHAN and 4 ORS Versus SRI HIRANYA KUMAR DAS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.R KALITA	MR.R BARUAH MR.N BHARALI MR.A IKBAL MR.S ALI FOR CAVEATOR
5	SAO/10/2016 WITH LCR	NURUL ISLAM SK and 2 ORS, Versus ON THE DEATH OF ABDUL KHALEQUE HIS LEGAL HEIRS ABDUS SUKUR ALI AHMED and ORS,	MR G P BHOWMIK MR. D NANDI MR. D NANDI MR.R HAZARIKA MS.M KALITA MS P SARMAH	MS.M DEV MR.D F A AHMED MR.J LASKAR MR.A DEY MR.A MOBARAQUE MS.C MOZUMDAR
6	SAO/12/2016 WITH LCR	SRI BUDHA RANJAN BORA Versus SRI CHITTA RANJAN BORA and 3 ORS	MR.N DHAR MR.I H BARBHUIYA MSR RAJKHOWA MR. T U LASKAR	
7	SAO/13/2016 WITH LCR	SRI DULAL DAS Versus ON THE DEATH OF AMULYA CHANDRA GOSWAMI HIS LEGAL HEIRS SMTI SABITA GOSWAMI WIFE and 7 ORS	MR.Z MUKIT MR.A SATTAR	MR.A DHAR(R- 1(i)- 1(iii),4,5&6)(R-7) MS.C DASR- 1i- 1iii,4,5and6R-7 MRK K DAS(R- 1(i)- 1(iii),4,5&6)(R-7) MRS. M BORAH MRS. M BORAH MR S HAZARIKA MR S HAZARIKA

8	SAO/3/2017 WITH LCR	SHRI BADRI PRASAD SHARMA Versus SMTI LAKHMI DEVI CHANDAK @ LAKSHMI CHANDAK and 2 ORS	MR.M SARMA MS.I GOHAIN	MR.P MAHANTA(R- 1-3) MS.P SAHARIAR- 1-3
9	SAO/4/2017 WITH LCR	MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION Versus SHRI GOPAL CHANDA	MR.N DEKA MR.M CHETIA MR.M GOGOI	
10	SAO/7/2017 WITH LCR	SIRAJ UDDIN TALUKDAR Versus FOYZUL HAQUE KAZI	MR.M H RAJBARBHUIYAN MS.S RASUL MS.W RAHMAN MS.R CHETRI	MR. N H BARBHUIYA
11	SAO/8/2017 WITH LCR	RAMANI BARMAN Versus ON THE DEATH OF NAGENDRA NATH SARMA HIS LEGAL HEIRS 1(a) HEMALAT DEVI	MR. P S DEKA MR. N D BHUYAN MS.A K CHOUDHURY MR. R BARUAH MR.M CHOUDHURY MR. A IKBAL MR.D CHOUDHURY MR.T ALI MRS. M NATH MR P D BHUYAN MR.S N KRISHNATRAYA	MR. A C SARMA (R1A-R1D) MR. P S DEKA MR. P MEDHI (R1A-R1D) MR. G C BORAH (R1A-R1D)
12	SAO/2/2019 WITH LCR	SRI UTTAM SINGH Versus SMTI. BINU BANIA AND 3 ORS.	MR. P SUNDI MS. D DEKA	MR G CHOUDHURY (R1-R4) MR. D GOGOI (R1-R4) MS. S KAUSHIK (R1-R4)
	WITH I.A.(Civil)/1040/2019 in SAO/2/2019	SRI UTTAM SINGH Versus SMTI. BINU BANIA AND 3 ORS.	MR. P SUNDI MS. D DEKA	
13	SAO/2/2021 WITH LCR	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
	WITH SAO/1/2021	SITA DEVI AND 2 ORS. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2)
15	SAO/3/2021 WITH LCR	PARTHA JYOTI BORAH AND ANR. Versus NAMITA TARAFDAR	MR. P S DEKA MS. P BHATTACHARYA MR. B K BHAGAWATI MS K KALITA MR B S DEKA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/37/2023 WITH LCR	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	WITH I.A.(Civil)/702/2023 in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
<u>ORDERS</u>				
17	CRP/184/2015 WITH LCR, FIXED	ON THE DEATH OF MANOHAR DAS HIS LEGAL HEIRS Versus MD. MIR HUSSAIN and ANR.	MSJ BHUYAN MR.A K DAS MSP MEDHI	MR H DAS MR H GUPTA MR H GUPTA

	WITH I.A.(Civil)/1462/2022 in CRP/184/2015	ON THE DEATH OF MONOHAR DAS, HIS LEGAL HEIR, BHABAKANTA DAS AND 5 ORS Versus MD. MIR HUSSAIN and ANR.	MR. A K DAS	
	WITH I.A.(Civil)/3696/2023 in CRP/184/2015	ON THE DEATH OF MANOHAR DAS Versus MD. MIR HUSSAIN AND ANR.	MR. A K DAS MR. M J GOGOI	MR H GUPTA S NATH
18	FAO/12/2024 FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENJAIPI (R-2) S RABHA (R-2) SC, HDFC BANK
	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
19	I.A.(Civil)/147/2024 WITH LCR, FIXED in RSA/223/2016 WITH RSA/223/2016	MUSTT REZAUN NESSA and ANR Versus OSIA BEWA and 13 ORS	MR A ISLAM	MR D MAHANTA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
HEARING				
20	RSA/54/2009 WITH LCR, FIXED WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
	WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
21	WITH RSA/53/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
	WITH I.A.(Civil)/1674/2022 in RSA/53/2009	RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
22	RSA/233/2012 WITH LCR, FIXED	ON THE DEATH OF APPELLANT NO.1 (SAFIRUN BIBI LASKAR) HER LEGAL HEIRS and ORS, Versus MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. S K GHOSH MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)
23	RSA/238/2012 CAVT. NO. 1354/2011 WITH LCR, FIXED	THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS Versus DIPAK CHOUDHURY	MR.G N SAHEWALLA MR.T DAS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR

24	RSA/112/2015 WITH LCR, FIXED	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
25	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
26	RSA/135/2016 WITH LCR, FIXED	MD NIZAM UDDIN @ RAJAM UDDIN Versus WASIR ALI and 4 ORS	MR. B BANERJEE MR. J LASKAR	MR M J QUADIR (R2) MR. K MIRA (R2)
27	RSA/69/2017 CAVT. NO. 1683/2016 WITH LCR, FIXED	SMTI BIVA KAKATI and 14 ORS Versus SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR
28	CRP/100/2022 WITH LCR, FIXED	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN	MR S SHARMA
29	WITH CRP/41/2022	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
STAY MATTERS				
30	CRP/126/2022 PART-HEARD, FIXED	SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU	MR. P J SAIKIA MS D DUTTA	MS. D SAIKIA MR D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,
OR AT 2:00 PM WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1215/2021 PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
BAIL HEARING (BA)				
2	Bail Appln./4487/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
3	Bail Appln./4692/2023 WITH CASE RECORD(SCANNED COPY), OFFICE , FIXED	SHAMIM AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
4	WITH Bail Appln./1520/2024	HABIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
5	Bail Appln./1668/2024 FIXED	MD. RAJU ALI @ RONGA LAU Versus THE STATE OF ASSAM AND ANR.	MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024

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|-----|------------|------------|----|------------|
| 14) | MR S SARMA | 17-06-2024 | To | 15-07-2024 |
| 15) | MR. A LAL | 18-06-2024 | To | 21-06-2024 |



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[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1773/2024	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./1774/2024	SURESH RAJBHAR Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
3	Bail Appln./1775/2024	KALAM SHEIKH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
MOTION				
4	Crl.Rev.P./187/2024 FIXED	SALMA DEWAN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
5	AB/1583/2024	SAMED ALI @ SUMIT ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
6	AB/1584/2024	LEVAN KASHYAP Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	PP, ASSAM
7	AB/1587/2024	FARMAN ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
8	AB/1588/2024	TINKU KURMI Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
9	AB/1590/2024	RAKTIM GOSWAMI Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS MR K JAIN S A BAKHTIAR	PP, ASSAM
10	AB/1595/2024	ALI HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ADMISSION

11	Tr.P.(CrI.)/37/2022	RADHIKA RABHA AND ANR Versus RATAN HAJONG	MR. B C DAS	
12	CrI.Pet./459/2024 FIXED	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	MR D GOSWAMI (r-2) MR K BARMAN (r-2) MR S AFRIDI (r-2) PP, ASSAM
13	CrI.Pet./546/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPAN PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./68/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./847/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHYAM CHARAN PATHAK (A-3), Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
16	Bail Appln./1565/2024 FIXED	DHANMANI DEKA Versus THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH	MR M HOQUE(INFORMANT) PP, ASSAM
17	Bail Appln./1643/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAFIQUE Versus THE STATE OF ASSAM	MR. N SHARMA B K SINGHA MR. S KAUR	PP, ASSAM
18	Bail Appln./1679/2024 WITH OFFICE NOTE, FIXED	SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
19	Bail Appln./1708/2024 FIXED	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN	PP, ASSAM
BAIL HEARING				
20	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
21	WITH AB/961/2024	SANJIB DAS AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
22	AB/846/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
23	AB/876/2024 FIXED	NUR MOHAMMAD @ NUR MOHAMMAD MOLLAH @ NOOR MOHAMMAD Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	AB/1228/2024 FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
25	AB/1310/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	EDDRISH ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM

26	AB/1328/2024 FIXED	MIZANUR ALI MANDAL @ MIZANUR MONDOL Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
27	AB/1424/2024 FIXED	MD. ANAR HUSSAIN @ ANOAR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
28	AB/1427/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD SAHIDUL ISLAM @ ABU SAHID Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
29	AB/1434/2024 FIXED	MANASH PRATIM NATH Versus STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. T DEURI.(R- INFORMANT) PP, ASSAM
30	AB/1447/2024 FIXED	BIJU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
31	AB/1448/2024 FIXED	HEMANTA HAZARIKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
32	AB/1450/2024 FIXED	MINTU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
33	AB/1520/2024 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/347/2021 BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
35	I.A.(CrI.)/190/2024 WITH LCR 8 FILES, B/O in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR. BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH MS. G BORAH	PP, ASSAM MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R- 2) P. NATH(R-2) PP, ASSAM
HEARING				
36	CrI.A./132/2012 WITH LCR 5 FILES, FIXED	ABDUL JALIL and ORS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA	PP, ASSAM
37	CRL.A(J)/115/2022 3 Y 11 M 22 D :WITH LCR 5 FILES, FIXED	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
38	I.A.(CrI.)/847/2023 WITH LCR 4 FILES, FIXED in CrI.A./316/2022	AKTAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	MD. A HUSSAIN (r-2) PP, ASSAM

WITH[Crl.A./316/2022](#)

AKTAR ALI AND 2 ORS.

Versus

THE STATE OF ASSAM

MR H R A CHOUDHURY (P- PP, ASSAM

2)

MR. M U MONDAL(P-2)

MR G SAIKIA

MS. N NASRIN (P-2)

MD. I H KHAN (P-2)

MR K ISLAM (P-2)

MR N G SHARMA

MR A ALIM SK

MR A ALIM SK

MR. A W MONDAL

MR. A K BHATTACHARJEE

STAY MATTERS

39	Crl.Pet./798/2018 WITH LCR 1 FILE	ALTAF HUSSAIN CHOUDHURY @ INNU ALI CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR B CHAKRAVORTY MR. A NATH MR A RAHMAN	PP, ASSAM
40	Crl.Pet./985/2018	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. R DE (R2) MS. D DEVI (R2) PP, ASSAM
41	Crl.Pet./1133/2018	TAPAN CHANDRA BORDOLOI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. T DAS MISS. A BARUAH	MR DEBA KUMAR DAS (R2) MR. S BHATTACHARJEE MR U DEKA MR D DEKA (R2) PP, ASSAM
42	Crl.Rev.P./70/2022 WITH LCR 6 FILES	NITUL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR S GOGOI MS G GOGOI MS. A GOGOI	MR. P HAZARIKA (R-2) MR. H S BORAH (R-2) PP, ASSAM
43	Crl.Pet./668/2022	BIDYADHAR BORAH Versus GHANSHYAM AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. A K JAIN (r-1,2)
44	Crl.Pet./944/2022 WITH LCR 2 FILES	DR. PARIMAL CHANDRA ACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
45	Crl.Pet./1071/2022 WITH LCR 1 FILE	SUBHRA CHATTERJEE Versus KISMAT KHAN AND ANR	MR P KATAKI MRS R BEGUM MS. M DEVI	
46	Crl.Pet./1084/2022	SABITA MUDOI Versus GITANJALI HAZARIKA	MR S MUKTAR	MR. R HAZARIKA MR. C CHAKRAVARTY
47	Crl.Pet./1213/2022 WITH LCR 2 FILES	HEMANTA NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MR S K CHHETRY	MR. M DUTTA (r-2,3) MS P SHILL (r-2,3) PP, ASSAM
48	Crl.Pet./284/2023	PRASANTA RANJAN BISWAS AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. R KALITA	MRS. R S DEURI (R-2) J RABHA (R-2) PP, ASSAM
49	Crl.Pet./1328/2023	SHIVRAJ NUNISA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./541/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	LAXMAN AICH Versus THE STATE OF ASSAM	MR. S ALIM MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3725/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PUSAN DAO Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	MS S MEDHI (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM
3	Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
4	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY)	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./4075/2023 WITH CASE RECORD(SCANNED COPY)	DONGKHSIAM PAITE AND ANR Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
6	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY)	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
7	Bail Appln./460/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	Bail Appln./492/2024 WITH OFFICE NOTE	SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM AND ANR.	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA MS P SAIKIA	PP, ASSAM
9	Bail Appln./748/2024	SONU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
10	Bail Appln./850/2024 WITH CASE RECORD(SCANNED COPY)	GAPENDRA DAS @ DIPAK Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	Bail Appln./1199/2024 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
12	Bail Appln./1289/2024 WITH CASE RECORD(SCANNED COPY)	RAFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM

13	Bail Appln./1299/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJYOTI SAIKIA @ ANKUR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
14	Bail Appln./1566/2024 B/O	MD AMIR SAHIL @ AMIR SWAHILA AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
15	Bail Appln./1605/2024 WITH OFFICE NOTE	DEBAJIT SAHA AND ANR. Versus UNION OF INIDA	MR. M BISWAS MS. A K CHOPHI J SINGPHO S K DAS	SC, NCB
16	Bail Appln./1617/2024	MRIDUL DEORI Versus THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
17	WITH Bail Appln./1606/2024	GAJEN SAIKIA Versus THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
18	WITH Bail Appln./1613/2024	SAGAR SUBBA Versus THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
19	Bail Appln./1635/2024 FIXED	EYARAN BIBI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Bail Appln./1639/2024 FIXED	RAJIBUL HUSSAIN @ MD RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
21	Bail Appln./1640/2024 FIXED	MD SHAJAHAN ALI @ SAHJAHAN ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
22	Bail Appln./1659/2024 FIXED	SARIP ALI Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
23	Bail Appln./1712/2024 FIXED	DILIP DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
24	Bail Appln./1715/2024 FIXED	MOKSED MIAH Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/4059/2023	LILAMBAR SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
26	AB/4107/2023	SAMSUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
27	AB/481/2024	BHIMESWAR GONJU Versus THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
28	AB/755/2024	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
29	AB/829/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
30	AB/911/2024	MEGHRAJ KOTHARI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P JAIN MS N BARUAH	PP, ASSAM
31	AB/1056/2024 FIXED	SOFIQU LALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

32	AB/1150/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
33	AB/1214/2024	MD. FIZNUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
34	AB/1243/2024	RAJIB KUMAR DAS Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
35	AB/1259/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
36	AB/1298/2024 B/O	ATOWAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
37	AB/1380/2024	MD. MIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
38	AB/1382/2024 B/O	SAKIL @ MD IFTIKAR HUSSAIN Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
39	AB/1399/2024	ABUL KASEM @ KASEM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
40	AB/1403/2024	JINIMA AKTARA @ MISS JINIMA AKHTARA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
41	I.A.(CrI.)/683/2022 WITH OFFICE NOTE, LCR 5 FILES, B/O in CrI.A./287/2022 WITH CrI.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
		SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
HEARING				
42	CrI.A./81/2012 PART-HEARD, LCR 6 FILES, P.B.-1, FIXED	MD. NIZAM ALI @ NIZAMADDIN Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	PP, ASSAM
43	W.P.(CrI.)/5/2019	BIJOY LAKHI GARG Versus AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. D. BORAH MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
44	CRL.A(J)/55/2020 7 Y 1 M 18 D :WITH LCR 4 FILES, P.B.-1, FIXED	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
45	CrI.A./161/2022 WITH LCR 6 FILES, P.B.-1, B/O WITH I.A.(CrI.)/388/2022 in CrI.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR. P K MUNIR MS. P DAS MR. A. GAYAN	MR. S K DEORI (r-2) MS. SOMILA (r-2) PP, ASSAM
		ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I,
OR AT 2:00 PM WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/948/2024 in WP(C)/5372/2023	THE STATE OF ASSAM AND 3 ORS Versus RATHINDRA NATH SARMAH PATHAK,		MR. Y S MANNAN
	WITH WP(C)/5372/2023	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
2	Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA MS. A TALUKDAR	
ADMISSION				
3	WP(C)/6683/2017 PART-HEARD	HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
4	WP(C)/9573/2019 PART-HEARD	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
5	WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
6	WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
7	WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
8	WP(C)/1710/2022	AJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. T SK	SC, N C T E SC, SEC. EDU.

9	WITH WP(C)/305/2024	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA	SC, SEC. EDU.
10	WP(C)/2233/2022	ALTAF HUSSAIN MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE
11	WP(C)/2365/2022	IQBAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, P AND R.D. GA, ASSAM
12	WP(C)/5598/2022	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
13	WP(C)/900/2023	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
14	WP(C)/1053/2023	LITON MITRA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI M.A. BEGUM	GA, ASSAM SC, WPT AND BC
15	WP(C)/2812/2023	ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
16	WP(C)/6545/2023	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
17	WP(C)/7192/2023	URMILA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, HIGHER EDU SC, HEALTH SC, FINANCE
18	WP(C)/7302/2023	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
19	WP(C)/1500/2024	PRATUL KR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
20	WP(C)/2373/2024	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
ORDERS				
21	Cont.Cas(C)/495/2017	HEMANTA BORDOLOI Versus SRI I SING GOHAIN and 2 ORS.	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA MR.P BORDOLOI	MR. S S ROY
22	Cont.Cas(C)/745/2023	SOURAV BARUAH Versus BHASKAR PEGU	MR P C DEY MR BASAB DEY	MR. D SAIKIA MR. B CHOUDHURY
23	WP(C)/1077/2024	BIKALPA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, P H E
24	WP(C)/1219/2024	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
25	I.A.(Civil)/1378/2024 in Cont.Cas(C)/397/2023	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND 2 ORS	MR M A ISLAM MR J I MONDAL	
	WITH Cont.Cas(C)/397/2023	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND ANR	MR M A ISLAM MR J I MONDAL	MR. N UPADHAYAY (R-1)

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./974/2024	AZIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1776/2024	MD. WASINUR RAHMAN @ WASINUR RAHMAN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
MOTION				
3	Crl.Rev.P./231/2024	SANTOSH GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
	WITH I.A.(Crl.)/577/2024 in Crl.Rev.P./231/2024	SANTOSH GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
4	Crl.Pet./697/2024	ROHIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	Crl.Pet./698/2024	ROHIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
6	Crl.Pet./699/2024	AMAR KUMAR CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI MR. D K BORAH	PP, ASSAM
7	AB/1594/2024	ABBASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM

ADMISSION

8	Crl.Pet./1213/2023 PART-HEARD, LCR 1 FILE(SCANNED COPY), B/O	NURUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
9	Tr.P.(Crl.)/13/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
BAIL HEARING (BA)				
10	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
11	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
12	Bail Appln./3390/2023 WITH CASE RECORD(SCANNED COPY)	JOWEL HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
13	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY)	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
14	Bail Appln./4563/2023	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
15	Bail Appln./190/2024 BA 994/2023(D/O), WITH CASE RECORD(SCANNED COPY)	YAHIYA KHAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
16	Bail Appln./343/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GAUTAM SAHA AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
17	Bail Appln./509/2024 WITH CASE RECORD(SCANNED COPY)	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. C K NATH MR. S MUNIR	SC, DRI MR. S C KEYAL
18	Bail Appln./815/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
19	Bail Appln./834/2024	MUNNES KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
20	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), B/O	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
21	Bail Appln./915/2024 WITH CASE RECORD(SCANNED COPY)	SAGAR DHUNGANA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
22	Bail Appln./945/2024 WITH OFFICE NOTE	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
23	Bail Appln./1073/2024 WITH CASE RECORD(SCANNED COPY)	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
24	Bail Appln./1130/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUPJYOTI BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
25	Bail Appln./1181/2024 WITH CASE RECORD(SCANNED COPY)	RANI DEVI AND ANR. Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN RAKESH DHAR	PP, ASSAM
26	Bail Appln./1439/2024 WITH CASE RECORD(SCANNED COPY)	GOPAL BASUMATARY Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
27	Bail Appln./1524/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	VICKY KUMAR Versus THE STATE OF ASSAM	B ALI SK MR. A HUDA	PP, ASSAM

28	Bail Appln./1572/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOFIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
29	Bail Appln./1578/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	Bail Appln./1588/2024 WITH OFFICE NOTE	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
31	Bail Appln./1637/2024 FIXED	MIR ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM

BAIL HEARING

32	AB/744/2024 FIXED	FIROZ AHMED @ FANTA HOQUE @ FIROJ Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
33	AB/863/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AINUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
34	AB/923/2024 FIXED	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
35	AB/962/2024 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
36	AB/1192/2024	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
37	AB/1302/2024 FIXED	HARI PRASAD PANDIYA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
38	AB/1350/2024 FIXED	ABDUL MAZID MOLLAH @ ABDUL MOJID AHMED Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
39	AB/1373/2024	GAUTAM JYOTI PATHORI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
40	AB/1449/2024 FIXED	DALIM DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM

HEARING

41	Crl.Pet./303/2016 PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR. J SHARMA (R-1) MR. S CHAMARIA MR. G KAKOTI (R-1) MR. N DAS MR. P THAKURIA (R-1) MR. A N SARMAH MR. P R SARMA PP, ASSAM
	WITH I.A./1592/2016 in Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM

42	CRL.A(J)/44/2020 4 Y 10 M 16 D :PART-HEARD, LCR 4 FILES, P.B.-1	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
43	Crl.A./168/2011 WITH LCR 4 FILES, FIXED	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
44	CRL.A(J)/27/2018 1 Y 4 M 23 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-1, FIXED WITH	BIMAN BORA @ BIREN Versus THE STATE OF ASSAM	MR M DUTTA, AMICUS CURIAE	PP, ASSAM
45	CRL.A(J)/10/2018	BABU DAS @ JADU Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
46	CRL.A(J)/97/2019 5 Y 1 M 6 D :WITH LCR 5 FILES, FIXED WITH I.A.(Crl.)/222/2021 in CRL.A(J)/97/2019	JOYDEB DOLEY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID MS. B SARMA, AMICUS CURIAE	MR SARFRAZ NAWAZ(R-2) PP, ASSAM
47	Crl.Pet./74/2021 WITH LCR ONE FILE (SCANNED) WITH OFFICE NOTE	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
48	Crl.Pet./448/2021 WITH CASE RECORD(SCANNED COPY)	JAMBHEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
12)	MD. M U AHMED	18-06-2024	To	21-06-2024
13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	WP(C)/4500/2014 BY SLIP	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
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TOP OF THE LIST

2	WP(C)/2894/2013 PART-HEARD, BY SLIP	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
3	WP(C)/3745/2013 PART-HEARD, BY SLIP	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
4	WITH WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
5	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
6	WITH WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM

	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
7	WITH WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
8	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
9	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
10	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
11	WP(C)/448/2014 FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
12	WITH WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
13	WP(C)/727/2015 FIXED	SMTI. DIPTY BAISHYA Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	SC, APEX BANK
14	WP(C)/1657/2015	SMT. SONAMATI BASFOR and 170 ORS Versus GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.A DASGUPTA MS.B DAS	SC, GMC
15	WP(C)/1698/2015	SMTI BHARATI MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR. P DUTTA MRT K BHATTACHARYYA	MR.S C KEYAL GA, ASSAM(R1,2,4,5) ASSTT.S.G.I.(R3)
16	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5) SC, DIB. UNIVERSITY
17	WP(C)/5044/2017 FIXED	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
18	WP(C)/4703/2018 FIXED	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.

19	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
20	WITH WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
21	WP(C)/7026/2018 FIXED	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
MOTION				
22	WP(C)/3032/2024 FIXED	ANJALI SARKAR Versus THE STATE OF ASSAM AND 10 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
23	WP(C)/3054/2024 FIXED	JAYANTI BALA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M KHAN MR. J RAHMAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
24	WP(C)/3073/2024 FIXED	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAKRABORTY MS. M DAS	SC, HEALTH
ADMISSION				
25	WP(C)/666/2019 CAVT. NO.0014/2019 B/O, WITH CAVT.	ALTAH HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
26	WP(C)/2227/2019 FIXED	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
27	WP(C)/2860/2019 FIXED	MERAJ KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR G JALAN	SC, HIGHER EDU SC, AG MR. A BARKATAKI MR. R K TALUKDAR (R-6) MR. N BARUAH MR P BHARDWAJ MR. M SARMA SC, PENSION
28	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
29	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR

30	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
31	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
32	WP(C)/6883/2021 B/O, WITH OFFICE NOTE	DEBENDRA NATH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S HAZARIKA MR D DEKA	MR. A SARMA (R-6) MR T R SEN (R-6) MR. LENTSO (R-6) MR H KALITA (R-6) SC, SEC. EDU. SC, U G C
33	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
34	WP(C)/5998/2022 FIXED	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
	WITH I.A.(Civil)/826/2024 in WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
35	WITH WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
36	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
37	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
38	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
39	WP(C)/4387/2023 CAVT. NO.05812023,117800005632/023, THE GOVERNMENT OF ASSAM AND 5 B/O, WITH CAVT. 563/2023, CAVT. ORS 581/2023	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR B KAUSHIK (FOR CAVEATOR) MR. C CHAKRAVARTY MR. S HAZARIKA (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MR D DAS MS A M DCOSTA (FOR CAVEATOR) B SAHA SC, SEC. EDU. MRS B B AHMED (FOR CAVEATOR)

40	WP(C)/7049/2023 B/O	INA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
41	WP(C)/7162/2023 FIXED	MD. MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
42	WP(C)/45/2024 FIXED	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
	WITH			
43	WP(C)/48/2024	THAMNA ANCHALIK DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC
	WITH			
44	WP(C)/421/2024	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU MR R DHAR (r-6 to 13) MR B C MUCHAHARY (r-6 to 13) MRS. A BASUMATARY (r-6 to 13) SC, BTC SC, FINANCE
45	WP(C)/904/2024 FIXED	RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
46	WP(C)/955/2024 FIXED	TARIQ HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
47	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
48	WP(C)/2809/2024 FIXED	MANAB JYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH
ORDERS				
49	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIANR MS. N BORDOLOI
50	WP(C)/4796/2022 FIXED	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
51	Cont.Cas(C)/240/2023 B/O	ALTAF HUSSAIN CHOUDHURY Versus SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
52	WP(C)/4173/2023 FIXED	NRIPEN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	MR. B SARMA SC, AG MR G PEGU SC, SEC. EDU. SC, PENSION MS. H TERANGPI SC, FINANCE

53	WP(C)/6391/2023 FIXED	MD. MOBIN ALI @ MOBIN ALI Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, CBSE
54	Cont.Cas(C)/17/2024 FIXED	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
55	Cont.Cas(C)/166/2024 B/O	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
56	WP(C)/1871/2024 CAVT. NO.02702/024, B/O, WITH CAVT. 270/2024	CHABIRAN NESSA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAINE MR M AHMED (R-7) A. K. KANU (R-7) FOR CAVEATOR

HEARING

57	RFA/27/2013 FIXED, WITH LCR, WITH OFFICE NOTE	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
58	RSA/241/2018 WITH LCR, WITH OFFICE NOTE, FIXED	SMT ANIMA BARMAN AND 4 ORS Versus SHRI ACHYUT KALITA	MR. S K GHOSH MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MRS. S KHATANIANR
59	WP(C)/6213/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHOAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.
60	WP(C)/3403/2023 B/O	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
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12)	MD. M U AHMED	18-06-2024	To	21-06-2024

13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6399/2017 PART-HEARD, BY SLIP	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
2	WP(C)/1154/2021 FIXED	M/S ASSOCIATED INDUSTRIES (ASSAM) SPINNING UNIT Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, REVENUE
3	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
4	WP(C)/5437/2023 FIXED	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, P W D SC, FINANCE
HEARING				
5	WP(C)/1259/2015 PART-HEARD, FIXED	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAMR3-5 SC, FORESTR(R1,6) MR.S CHAMARIA MR. A. BHATTACHARJEE, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, INDUSTRIES(R2)
WITH				
6	WP(C)/5824/2014	M/S TINGRAI CHARIALI BRICKS and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM MR.S CHAMARIA MS. U. DAS, ADDL. SR. GA, ASSAM (R-3) SC, INDUSTRIES
7	WP(C)/268/2017 PART-HEARD	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
8	WP(C)/1744/2018 PART-HEARD, WITH LCR - 3 FILES, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR

9	WP(C)/7241/2023 PART-HEARD, AT 2:00 PM (BY SLIP)	ARNAB DAS CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, HIGHER EDU MR B D DAS (R-3) MR. S K GOSWAMI (r-4 to 8) MR H K SARMA (R-3) MRS R DEKA (R-3) MR. R SHARMA (r-4 to 8) MR. H R DAS (R-3)
10	WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
	WITH MC/2508/2013 in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM
11	WP(C)/2404/2014 FIXED	MD. SAFIQR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	GA, ASSAM
	WITH I.A.(Civil)/260/2018 in WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUYAN Versus THE STATE OF ASSAM	MR. A KHALEQUE MR. Z KHALID	GA, ASSAM
12	WP(C)/5131/2015 WITH AFFIDAVITS, FIXED	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
13	WP(C)/4787/2019 WITH LCR - 6 FILES, FIXED	JOSHAN ALI SARKAR @ AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR A K SHARMA	MR G P BHOWMIK MR. S K GHOSH (R-3&4) MS F AHMED (R-3,4) MS M KALITA SC, REVENUE

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY THE 20TH DAY OF JUNE, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 24]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT AT 2:00 PM]**

HEARING

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|---|---|---|--|--------------|
| 1 | W.P.(CRL.) 11/2022
(PART-HEARD), FIXED | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | PP, NAGALAND |
| | WITH | | | |
| 2 | CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
SASHIMONGLA JAMIR
TEMJENCHILA AIER | GOVT ADV NL |
| | WITH | | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | |
| | I.A.(CRL.) 5/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE | |
| | WITH | | | |
| | I.A.(CRL.) 9/2022
IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND
ANR | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | GOVT ADV NL |
| | WITH | | | |
| 3 | CRL.PET. 27/2022 | SHRI RICHARD YIMTO.IPS
VERSUS
THE STATE OF NAGALAND AND | PRAVIR CHOWDHURY
PFOSEKHO PFOTTE
VIKHONO KISO | GOVT ADV NL |